

Declaration of Assets and Liabilities

Year: _____

I, **RINKI KUMARI**, daughter/wife of **Munchi Lal Roy**.

aged **29** years, belonging to **Bihar Vidhan Sabha** service and presently working as **Office Attendant**.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*.

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVS 40,000	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Policy No 847718251 RS - 11388 Per year	NIL	—	—	—
(v)	Motor Vehicles (details of make, etc.)	NIL	Motor bike	NIL	—	—
(vi)	Jewellery (give details of weight and value)	20gram Gold	NIL	NIL	—	—
(vii)	Other assets, such as values of claims / interests	NIL	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NL	-	-	-	-
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	-	-	-	-
(iv)	Houses / Apartments etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Rent	-	-	-	-
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FJCPK9280E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PAN No. 110155368707

Gender: F (M/F)

Date of Birth 10111992 (DD/MM/YYYY)

Class/Group C (A/B/C)

Cadre Bihar Legislative Assembly
(Full Name e.g. B.A.S. Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rinki Kumari

Name of Employee Rinki Kumari

Designation office attendant

Department 1

Place PATNA

Date 15 Feb 2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.